

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.3747  
ANSWERED ON 23.03.2023**

**OLD COAL BASED THERMAL POWER PLANTS**

**3747. SHRI ARUN SAO:  
SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI SUNIL KUMAR SONI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has formulated any plan to phase out the old coal based thermal power plants in the country including Chhattisgarh;**
- (b) if so, the details thereof and if not, the reasons therefor; and**
- (c) the steps taken/proposed to be taken by the Government to move towards technologies such as super critical and ultra super critical based thermal power plants?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a) & (b): As per Section 7 of the Electricity Act, 2003, generation is a delicensed activity and phasing out/retirement of units are decided by power generating utilities/companies based on their own techno-economic assessment.**

**(c): In order to achieve higher efficiencies and to reduce carbon foot print, a large number of thermal power plants, operating in the country, have already adopted super critical/ultra super critical technologies.**

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